

ACT NO. VII OF 1897.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 4th March, 1897.)*

An Act to amend the Indian Emigration Act, 1883.

XXI of 1883. WHEREAS it is expedient to amend the Indian Emigration Act, 1883; It is hereby enacted as follows:—

1. (1) This Act may be called the Indian Emigration Act Amendment Act, 1897; and

Short title and commencement.

(2) It shall come into force at once.

XXI of 1883. 2. In section 102 of the Indian Emigration Act, 1883, as amended by Act No. XVIII of 1890, section 7, for the words "British colony or possession", wherever they occur, the word "country", and for the words "State, colony or possession", wherever they occur, the words "State or country", shall be substituted.

Amendment of section 102, Act XXI, 1883.